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Title: Need to regularize the services of non-teaching non-muster roll employees of National Institute of Technology, Tiruchirappalli.

SHRI P. KUMAR (TIRUCHIRAPPALLI):, The National Institute of Technology (NIT), Tiruchirappalli, a premier institute of the country is in my Parliamentary Constituency. Founded in 1964, earlier, it was known as Regional Engineering College (REC) Tiruchirappalli.

Due to the change in status from REC to NIT, the administrative control was transferred, leaving the non-teaching Non-Muster Roll employees in the lurch. More than 100 such NMR employees were employed in the erstwhile REC, who could have been absorbed in REC, after five years of experience. But still now, they are working on temporary basis, earning daily wages, even though they have educational qualifications. They are presently living in very poor conditions and with great mental agony, since they have not been so far absorbed in NIT, Trichy.

When I raised this matter earlier, the Union Minister of HRD stated that 50% of the vacancies will be filled by the NMRs serving in the Institute by issuing an internal order and that the rest could be adjusted in the balance 50% vacancies. Further, it was assured that there will be an in-house training to NMRs for six months, if they fall short of minimum educational standards.

Presently, there are 203 vacancies in which these 101 NMRs could be absorbed by issuing internal orders. Hence, I request the Hon. Minister of HRD to kindly consider this genuine demand and regularize the non-teaching NMRs in the same institute.